COURT NO. 2 THE HONOURABLE SRI JUSTICE RAKESH KUMAR THE HONOURABLE SRI JUSTICE C.PRAVEEN KUMAR

To be Heard on Wednesday The 8th day of April 2020- (AT 11:30 AM - THROUGH VIDEO CONFERENCE)

(DAILY LIST)

SNO CASE PETITIONER ADV. RESPONDENT ADV. DISTRICT

FOR FURTHER PROCEEDINGS

WP/8150/2020 IA 2/2020 IA 1/2020 IA 3/2020

V V SATISH

GUNTUR

Syndicate Bank, rep. by its Authorized Officer, D.No.5-37-71, 4/9, Brodipet, Guntur, Guntur District. The Branch Manager Syndicate Bank Brodipet Guntur

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COURT NO. 2 THE HONOURABLE SRI JUSTICE RAKESH KUMAR

To be Heard on Wednesday The 8th day of April 2020- (AFTER BENCH WORK - THROUGH VIDEO CONFERENCE)

(BAIL PETITIONS)

		(BAIL PETITIO	ino)				
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
2	RLOCUTORY (REGULAR BAIL CRLP/697/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
3	CRLP/755/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
4	CRLP/829/2020	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR (AP)	KRISHNA			
5	CRLP/1189/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
6	CRLP/1309/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
7	CRLP/1310/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
8	CRLP/1342/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
9	CRLP/1346/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
10	CRLP/1463/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
11	CRLP/1493/2020	NH AKBAR	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM			
INTERLOCUTORY (ANTICIPATORY BAILS)							
12	CRLP/365/2020	ALLAM RAMESH	PUBLIC PROSECUTOR (AP)	CHITTOOR			
13	CRLP/1061/2020	TADDI NAGESWARA RAO	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM			
14	CRLP/1246/2020	P V VENKATA RAVI SANKAR	PUBLIC PROSECUTOR (AP)	CHITTOOR			
15	CRLP/1291/2020	M RAVINDRA	PUBLIC PROSECUTOR (AP)	PRAKASAM			
16	CRLP/1387/2020	VENKAT RAO RAVULAPALLI	PUBLIC PROSECUTOR (AP)	SPS NELLORE			
17	CRLP/1388/2020	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP)	SPS NELLORE			
18	CRLP/1413/2020	V ESWARAIAH CHOWDARY	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
19	CRLP/1435/2020	K SRINIVAS	S M SUBHANI (SC FOR ACB AND SPL PP)	KURNOOL			
20	CRLP/1455/2020	G VENKATA REDDY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI			
21	CRLP/1468/2020	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			

COURT NO. 3 THE HONOURABLE SRI JUSTICE C.PRAVEEN KUMAR

To be Heard on Wednesday The 8th day of April 2020- (AFTER BENCH WORK - THROUGH VIDEO

		CONFERENC	CE)			
(BAIL PETITIONS) SNO CASE PETITIONER ADV. RESPONDENT ADV. DISTRICT						
	RLOCUTORY (REGULAR BAI		RESPONDENT ADV.	DISTRICT		
1	CRLP/1506/2020	M S P KAMARAJU	PUBLIC PROSECUTOR (AP)	CHITTOOR		
2	CRLP/1591/2020	G VENKATA REDDY	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM		
3	CRLP/1601/2020	SRINIVASU L	PUBLIC PROSECUTOR (AP)	EAST GODAVARI		
4	CRLP/1602/2020	G VENKATA REDDY	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM		
5	CRLP/1638/2020	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM		
6	CRLP/1669/2020	G VENKATA REDDY	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM		
7	CRLP/1683/2020	T D PANI KUMAR	PUBLIC PROSECUTOR (AP)	WEST GODAVARI		
8	CRLP/1690/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM		
9	CRLP/1708/2020	T D PANI KUMAR	PUBLIC PROSECUTOR (AP)	WEST GODAVARI		
10	CRLP/1711/2020	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP)	CHITTOOR		
INTER	RLOCUTORY (ANTICIPATOR	Y BAILS)				
11	CRLP/1491/2020	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR (AP)	SPS NELLORE		
12	CRLP/1494/2020	NH AKBAR	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM		
13	CRLP/1508/2020	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR		
14	CRLP/1512/2020	V VENKATA KUMAR	PUBLIC PROSECUTOR (AP)	CHITTOOR		
15	CRLP/1552/2020	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP)	PRAKASAM		
16	CRLP/1554/2020	M V V R SATYANARAYANA	PUBLIC PROSECUTOR (AP)	KRISHNA		
17	CRLP/1555/2020	M P KASHYAP	PUBLIC PROSECUTOR (AP)	YSR KADAPA		
18	CRLP/1556/2020	M P KASHYAP	PUBLIC PROSECUTOR (AP)	YSR KADAPA		
19	CRLP/1557/2020	M P KASHYAP	PUBLIC PROSECUTOR (AP)	YSR KADAPA		
20	CRLP/1558/2020	M P KASHYAP	PUBLIC PROSECUTOR (AP)	YSR KADAPA		